

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2509
TO BE ANSWERED ON 22/03/2023

HOUSEHOLD BENEFITTED UNDER THE MGNREGS

2509 SHRI DIGVIJAYA SINGH:
SHRI PRAMOD TIWARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) State-wise and year-wise details of number of person days generated and number of household benefitted under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS) for last five years;
- (b) State-wise and year-wise details of money spent on MGNREGS for last five years;
- (c) details of active workforce under MGNREGS in 2022-23;
- (d) whether is fact that 18 States are yet to receive ₹ 4700 crore MGNREGS wages and owes ₹ 5,450 crore worth of material costs from Union Government;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the steps being taken by Government to strengthen the MGNREGS?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) from financial year 2017-18 to 2021-22 is given at **Annexure-I**.

State/UT-wise details of households availed employment under Mahatma Gandhi NREGS from financial year 2017-18 to 2021-22 is given at **Annexure-II**.

(b): State/UT-wise details of expenditure incurred (including State share) under Mahatma Gandhi NREGS from financial year 2017-18 to 2021-22 are given at **Annexure-III**.

(c): As per NREGASoft, a total number of active workers under Mahatma Gandhi NREGS is 14.99 crore as on 18.03.2023.

(d)&(e): Mahatma Gandhi NREGS is a demand driven wage employment scheme. Under Mahatma Gandhi NREGS, States/UTs furnish funds release proposals to Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

Fund release to the States/UTs is a continuous process and Central Government is committed in making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

Under Mahatma Gandhi NREGS, an amount of Rs. 5,399 crore is pending liability for wage component and an amount of Rs.6,195 crore is pending liability for material component in the current financial year 2022-23 (as on 17.03.2023)

(f): Government of India has taken various steps for strengthening of Mahatma Gandhi NREGS. The important elements of the above framework are listed below:

i. The Ministry regularly reviews the performance of the implementation of Mahatma Gandhi NREGS in States/UTs through various fora viz., Mid-Term Review, Labour Budget determination and Labour Budget revision meetings, and Programme Review meetings. Central Employment Guarantee Council and State Employment Guarantee Councils also periodically monitor the implementation of the Scheme.

ii. National Level Monitors, Common Review Missions and Officers of the Ministry visit States/UTs at regular intervals to review the implementation of the scheme. After the field visits, the findings/shortcomings and recommendations are shared with the States/UTs for appropriate action at their end.

iii. Auditing Standards for Social Audit have been issued and States/UTs have been advised to establish independent Social Audit Units, conduct Social Audit as per Audit of Scheme Rules, 2011 and training of village resource persons for conducting Social Audit etc. As per the Audit of the Scheme Rules, the audit of the works in a Gram Panchayat has been made mandatory. Internal Audit Teams of the Department also conduct regular audits.

iv. Steps have been taken to strengthen transparency and accountability which include geo-tagging of assets, Direct Benefit Transfer (DBT), National electronic Fund Management System (NeFMS), Aadhar Based Payment System (ABPS), Software for Estimate Calculation using rural rates for Employment (SECURE) and appointment of Ombudsperson in every districts of States/UTs.

v. Steps have been taken for establishment of State Technical Cell at various levels for qualitative monitoring and supervision of works under Mahatma Gandhi NREGS.

vi. In order to ensure a higher level of monitoring and oversight, National Mobile Monitoring System (NMMS) App and Area Officer App have been introduced. In the former, attendance of workers on all work sites (except individual beneficiary works) is taken daily along with a geo-tagged & time-stamped photograph of theirs. The latter has been designed to ensure that field officials conduct inspections in the requisite numbers and look into all the relevant aspects of the scheme.

vii. Transparency and accountability measures like an Ombudsperson for each district, an independent Director for the Social Audit Unit, and timely compliance of Internal Audit Paras are some of the conditions for the funds release.

viii. NMMS Whatsapp groups have been created at every Gram Panchayat for dissemination of real-time attendance to Public Representatives for vigilant monitoring.

Annexure-I referred in reply to part (a) Rajya Sabha Unstarred Question No. 2509 dated 22.03.2023.

State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS from financial year 2017-18 to 2021-22.

Sl. No.	State/UT	Persondays generated (in lakh)				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	2120.24	2465.64	2002.25	2593.24	2417.27
2	Arunachal Pradesh	42.78	68.65	85.99	128.14	158.71
3	Assam	480.68	532.47	623.06	911.53	915.96
4	Bihar	815.75	1231.80	1413.64	2276.27	1808.42
5	Chhattisgarh	1199.29	1386.02	1361.75	1840.90	1692.30
6	Goa	0.99	0.15	0.34	1.10	0.95
7	Gujarat	353.09	419.61	353.70	482.29	568.02
8	Haryana	90.37	77.90	91.19	179.62	146.39
9	Himachal Pradesh	220.06	285.20	259.19	336.19	370.94
10	Jammu And Kashmir	370.90	368.15	313.41	407.01	406.26
11	Jharkhand	592.74	536.59	641.95	1176.08	1132.29
12	Karnataka	857.00	1044.92	1118.63	1480.32	1632.39
13	Kerala	619.59	975.26	802.30	1023.00	1059.66
14	Ladakh	0.00	0.00	19.03	21.30	19.27
15	Madhya Pradesh	1622.35	2029.27	1930.17	3420.21	2999.25
16	Maharashtra	825.15	845.88	629.60	679.36	825.33
17	Manipur	61.25	117.39	234.07	330.52	304.90
18	Meghalaya	291.88	342.15	370.22	383.70	393.63
19	Mizoram	142.67	178.67	192.10	198.66	200.77
20	Nagaland	199.81	132.69	138.48	180.12	192.58
21	Odisha	922.11	829.88	1113.89	2080.75	1977.65
22	Punjab	223.11	204.47	235.25	376.75	331.48
23	Rajasthan	2397.74	2942.46	3286.55	4605.35	4242.96
24	Sikkim	34.61	33.55	29.47	37.34	34.34
25	Tamil Nadu	2388.81	2576.97	2485.10	3339.46	3457.26
26	Telangana	1147.73	1177.29	1071.14	1579.53	1457.93
27	Tripura	176.04	253.09	344.02	437.22	426.18
28	Uttar Pradesh	1814.66	2120.93	2443.55	3945.41	3256.57
29	Uttarakhand	222.90	221.60	206.12	303.61	243.18
30	West Bengal	3125.56	3382.53	2723.05	4140.17	3642.27
31	Andaman And Nicobar	1.90	1.94	2.21	2.61	1.14
33	Lakshadweep	0.06	0.10	0.04	0.02	0.01
34	Puducherry	7.26	6.65	7.65	10.57	6.15
32	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00	0.00	0.00
	Total	23369.08	26789.87	26529.13	38908.33	36322.35

(As per NREGASoft)

Annexure-II referred in reply to part (a) Rajya Sabha Unstarred Question No. 2509 dated 22.03.2023.

State/UT-wise details of households availed employment under Mahatma Gandhi NREGS) from financial year 2017-18 to 2021-22.

Sl. No.	State/UT	Households availed employment (in lakh)				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	39.94	42.28	40.37	47.72	46.81
2	Arunachal Pradesh	1.42	1.60	1.77	2.26	2.59
3	Assam	16.84	17.41	19.28	25.10	27.36
4	Bihar	22.43	29.19	33.64	50.88	47.91
5	Chhattisgarh	23.26	24.43	24.45	30.60	28.54
6	Goa	0.07	0.01	0.02	0.04	0.03
7	Gujarat	8.61	9.11	8.19	11.34	11.44
8	Haryana	2.73	2.31	2.58	4.57	4.04
9	Himachal Pradesh	5.11	5.54	5.35	6.37	7.07
10	Jammu And Kashmir	6.82	6.51	6.33	7.49	7.25
11	Jharkhand	14.45	12.73	13.85	25.38	25.01
12	Karnataka	19.02	21.08	22.38	30.16	33.86
13	Kerala	13.12	14.78	14.39	16.17	16.45
14	Ladakh	0.00	0.00	0.31	0.32	0.32
15	Madhya Pradesh	34.80	39.18	36.21	55.31	51.76
16	Maharashtra	16.97	17.93	15.37	16.84	20.36
17	Manipur	4.91	5.13	5.41	5.47	5.57
18	Meghalaya	4.27	4.75	5.06	5.36	5.34
19	Mizoram	1.88	1.93	2.03	2.14	2.12
20	Nagaland	4.09	3.86	3.90	3.92	4.14
21	Odisha	23.07	21.48	23.25	37.49	34.75
22	Punjab	6.64	6.75	7.53	9.53	8.75
23	Rajasthan	45.14	51.65	55.75	75.43	70.81
24	Sikkim	0.64	0.62	0.58	0.65	0.64
25	Tamil Nadu	58.15	55.92	56.49	66.49	67.86
26	Telangana	25.33	25.24	24.79	31.11	28.98
27	Tripura	5.23	5.49	5.66	5.86	5.93
28	Uttar Pradesh	48.58	50.44	53.12	94.06	77.63
29	Uttarakhand	5.09	4.89	5.04	6.54	5.73
30	West Bengal	52.41	43.91	54.58	79.65	75.98
31	Andaman And Nicobar	0.07	0.06	0.06	0.08	0.05
33	Lakshadweep	0.00	0.00	0.00	0.00	0.00
34	Puducherry	0.38	0.33	0.40	0.48	0.38
32	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00	0.00	0.00
	Total	511.48	526.54	548.14	754.81	725.46

(As per NREGASoft)

Annexure-III referred in reply to part (b) Rajya Sabha Unstarred Question No. 2509 dated 22.03.2023.

State/UT-wise details of expenditure incurred (including State share) under Mahatma Gandhi NREGS from financial year 2017-18 to 2021-22.

SI. No.	States	Expenditure (including state share) (Rs. in crore)				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	6435.57	8308.62	5532.51	10900.61	7867.21
2	Arunachal Pradesh	225.99	213.36	158.71	485.38	478.38
3	Assam	1530.79	1338.47	1476.30	2348.18	2378.49
4	Bihar	2931.03	3204.55	3371.17	6425.62	6502.47
5	Chhattisgarh	3312.02	3054.18	3009.92	4113.09	3980.91
6	Goa	2.88	0.33	1.34	3.26	3.77
7	Gujarat	894.75	1098.39	965.23	1334.86	1735.72
8	Haryana	319.77	367.89	387.17	802.63	707.99
9	Himachal Pradesh	567.97	849.53	708.98	988.96	1090.51
10	Jammu and Kashmir	1158.27	820.01	998.28	1529.47	1138.04
11	Jharkhand	1529.27	1521.40	1699.98	3135.64	3335.80
12	Karnataka	2729.59	3604.17	4748.17	5599.96	6194.04
13	Kerala	1902.32	2983.95	2702.55	3862.84	4020.43
14	Ladakh	32.20	27.32	67.62	50.33	58.12
15	Madhya Pradesh	4254.43	5404.92	4949.34	9142.28	8043.29
16	Maharashtra	2308.14	2382.10	1821.32	1968.09	2410.55
17	Manipur	195.06	294.71	455.48	1052.69	924.00
18	Meghalaya	1134.69	913.34	1098.39	1367.13	1127.24
19	Mizoram	212.28	493.04	515.25	549.22	529.91
20	Nagaland	969.64	244.31	393.68	442.79	539.08
21	Odisha	2513.17	2315.79	2836.94	5828.07	5988.19
22	Punjab	638.18	669.80	767.36	1240.83	1279.18
23	Rajasthan	5148.60	5679.00	6701.74	9393.27	10462.60
24	Sikkim	124.57	94.54	91.07	107.06	117.79
25	Tamil Nadu	6362.65	5766.95	5621.34	8423.40	9794.98
26	Telangana	2787.46	3192.00	2193.32	4642.84	4076.68
27	Tripura	467.22	556.66	857.47	1062.27	1081.23
28	Uttar Pradesh	4530.21	5845.63	6053.14	12863.89	8767.42
29	Uttarakhand	692.43	633.21	556.06	853.82	628.19
30	West Bengal	8027.12	8057.40	7480.91	10245.32	10895.20
31	Andaman and Nicobar	6.62	5.73	4.59	6.68	6.21
32	Lakshadweep	0.21	0.26	0.11	0.06	0.04
33	Puducherry	14.51	15.74	17.11	25.32	14.70
34	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00	0.00	0.00
	Total	63959.59	69957.29	68242.54	110795.84	106178.33

(As per NREGASoft)